

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA NO.4011/2015

New Delhi this the 10th day of August, 2016

HON'BLE SHRI P.K. BASU, MEMBER (A)
HON'BLE DR B.A. AGRAWAL, MEMBER (J)

Kumer,
S/o Satta, sewer man,
Aged 55 years,
R/o Juggi No.92,
Sanjay Camp,
New Delhi-110062.

...Applicant

(By Advocate: Shri T.D. Yadav)

VERSUS

1. Ministry of Urban Development
Through Director General (Works),
CPWD, Nirman Bhawan,
New Delhi.

2. Superintendent Engineer,
GCD, CPWD CGO-1st, Hapur Road,
Ghaziabad.

3. Pay and Account Office (Food Zone),
CPWD, 4th Floor 'A' Wing,
IP Bhawan, New Delhi-110002.

...Respondents

(By Advocate: Shri Rajeev Kumar)

:ORDER (Oral):

By Shri P.K. Basu, Member (A):

Shri Rishi Jain, who was earlier learned counsel for the applicant appears and states that he is discharging himself in this case.

2. Shri T.D. Yadav enters appearance on behalf of the applicant and states that the applicant wishes to withdraw this OA as his grievance is being considered and settled departmentally. He also states that if the applicant is not satisfied with the order of the respondents, he be granted liberty to file a fresh OA.

3. The OA is accordingly dismissed as withdrawn with aforementioned liberty.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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